

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1170
TO BE ANSWERED ON FEBRUARY 13, 2023**

HOUSING FOR ALL UNDER PMAY (U)

NO. 1170. DR. KIRODI LAL MEENA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government has any data regarding providing housing for all under the Pradhan Mantri Awas Yojana-Urban (PMAY-U);
- (b) if so, the details of the number of houses sanctioned/completed/grounded and allotted to the beneficiaries under PMAY-U during the last four years and current year;
- (c) the details of funds provided and utilized during the said period, year-wise and State-wise, the share of the Centre and State assistance thereto; and
- (d) the details of the under construction projects and whether any time frame has been fixed for completion of the pending projects?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide pucca house with basic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. Against the validated demand of 1.12 crore houses, as on 31.03.2022, 122.69 lakh houses were sanctioned, out of which more than 1.08 crore have been grounded and 68.69 lakh have been completed/delivered to the beneficiaries. The State-wise details of total number of houses sanctioned, grounded for construction, completed/delivered during the last four years and current year are at Annexure-I.

(c): Government of India is providing its fixed share as Central Assistance of ₹1.0 lakh under ISSR, ₹1.5 lakh for AHP and BLC verticals of PMAY-U. Under CLSS vertical of PMAY-U, an interest subsidy at the rate of 6.5% which amounts upto ₹2.67 lakh per house is provided for beneficiaries of Economically Weaker Sections (EWS) and Low Income Group (LIG) category. The remaining cost of the house as per Detailed Project Report (DPR) is shared by States/Union Territories (UTs)/Urban Local Bodies (ULBs)/Beneficiaries. However, as per PMAY-U guidelines, there is no fixed State/UT share. Although, most of the States/UTs provide State/UT share to the beneficiaries,

varying between 0 and ₹5 lakh per house. The year-wise and State-wise details of funds sanctioned, released to the States/UTs and utilized during the last four years and current year is at Annexure-II.

(d): The completion schedule of the houses is mentioned in the DPR prepared and submitted by the States/UTs at the time of approval by the competent authorities. However, the time period of houses ranges from 12-18 months under BLC component where construction is done by the beneficiaries themselves. Under AHP and ISSR components of the scheme, it ranges between 24-48 months. Further, for completion of all the houses sanctioned till 31.03.2022, the scheme has been extended till 31.12.2024.

State-wise details of total number of houses sanctioned, grounded for construction, completed/delivered during the last four years and current year (FY 2018-19 to 2022-23) under PMAY-U

S. No.	Name of State/UT	Houses Sanctioned (Nos.)	Houses Grounded for Construction* (Nos.)	Houses Completed/ Delivered* (Nos.)
1	Andhra Pradesh	16,96,736	16,27,762	6,57,723
2	Bihar	2,03,717	2,55,361	1,01,389
3	Chhattisgarh	2,20,205	2,28,548	1,61,933
4	Goa	3,035	2,912	2,910
5	Gujarat	8,33,195	7,87,189	7,25,407
6	Haryana	1,07,942	87,154	56,565
7	Himachal Pradesh	8,198	11,469	8,629
8	Jharkhand	1,24,465	1,21,128	89,555
9	Karnataka	3,64,467	4,52,962	2,50,417
10	Kerala	1,05,090	1,08,897	1,07,741
11	Madhya Pradesh	6,37,423	6,26,441	5,66,714
12	Maharashtra	13,54,076	9,61,661	7,03,885
13	Odisha	1,56,963	1,24,220	1,16,714
14	Punjab	97,330	89,781	63,480
15	Rajasthan	2,16,204	1,65,412	1,51,523
16	Tamil Nadu	4,46,596	3,57,276	4,56,429
17	Telangana	1,07,142	1,19,056	2,20,795
18	Uttar Pradesh	14,20,402	14,40,500	11,96,408
19	Uttarakhand	47,423	43,419	25,093
20	West Bengal	5,10,754	4,73,888	2,84,613
Sub-total (States)		86,61,363	80,85,036	59,47,923
21	Arunachal Pradesh	3,675	6,041	6,391
22	Assam	1,11,089	1,27,670	73,847
23	Manipur	32,049	43,923	9,396
24	Meghalaya	3,976	3,672	1,182
25	Mizoram	11,827	37,281	5,907
26	Nagaland	21,568	28,623	11,950
27	Sikkim	186	453	239
28	Tripura	35,423	41,578	55,699
Sub-total (NE States)		2,19,793	2,89,241	1,64,611
29	A&N Islands	353	378	47
30	Chandigarh	1,209	1,159	1,159
31	D&NH and D&D	7,520	8,662	8,020
32	Delhi	27,464	26,563	33,963
33	Jammu & Kashmir	39,991	45,867	18,092
34	Ladakh	385	932	585
35	Lakshadweep	-	-	-
36	Puducherry	10,683	12,978	7,744
Sub-total (UTs)		87,605	96,539	69,610
Total		89,68,761	84,70,816	61,82,144

* Houses grounded for construction and completed are inclusive of achievements against sanctioned houses during preceding years

Year-wise and State-wise details of funds sanctioned, released to the States/UTs and utilized during the last four years and current year (FY2018-19 to 2022-23) under PMAY-U

S. No.	Name of the State/UT	Central Assistance Sanctioned (₹ in crore)				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	AndhraPradesh	1,960.61	7,625.20	7,702.37	6,748.91	1,884.46
2	Bihar	1,490.31	782.30	661.33	213.70	50.31
3	Chhattisgarh	1,035.36	507.36	548.01	908.43	562.13
4	Goa	8.99	9.82	36.95	7.98	8.40
5	Gujarat	4,493.10	2,721.50	3,088.35	4,228.01	3,866.86
6	Haryana	1,152.04	188.35	287.71	177.47	125.52
7	HimachalPradesh	5.37	23.04	42.80	47.87	22.97
8	Jharkhand	227.52	518.46	257.83	973.13	23.08
9	Karnataka	2,676.87	1,314.34	896.76	1,025.81	264.36
10	Kerala	492.57	182.29	303.87	548.34	269.68
11	MadhyaPradesh	3,473.05	1,721.92	1,271.84	3,194.03	1,182.51
12	Maharashtra	8,436.75	3,671.30	4,307.80	5,597.01	2,955.23
13	Odisha	737.38	190.08	331.50	1,119.93	28.31
14	Punjab	199.22	607.77	295.20	239.15	488.45
15	Rajasthan	542.65	586.93	806.77	786.27	1,524.17
16	TamilNadu	2,127.95	1,820.60	1,516.61	1,478.88	595.18
17	Telangana	341.98	384.76	1,005.21	380.01	196.75
18	UttarPradesh	9,812.40	5,068.40	3,726.19	2,224.89	1,587.07
19	Uttarakhand	134.49	138.38	130.32	251.07	187.92
20	WestBengal	2,071.13	1,161.25	2,149.84	2,677.05	303.41
Sub-total(States)		41,419.72	29,224.06	29,367.26	32,827.92	16,126.77
21	ArunachalPradesh	2.36	13.87	0.62	38.62	0.19
22	Assam	45.03	783.52	309.23	543.52	7.60
23	Manipur	218.04	0.10	172.57	90.39	0.31
24	Meghalaya	21.94	36.97	1.20	0.25	0.10
25	Mizoram	5.74	7.89	149.41	15.51	5.10
26	Nagaland	171.04	92.33	60.16	0.07	0.01
27	Sikkim	0.18	0.38	1.57	1.41	0.62
28	Tripura	94.85	73.22	168.57	157.89	104.74
Sub-total(NEStates)		559.18	1,008.28	863.33	847.66	118.66
29	A&NIslands	0.05	-	5.39	0.03	0.03
30	Chandigarh	3.42	8.24	9.18	3.49	3.43
31	D&NH and D&D	34.64	32.53	45.55	27.91	32.77
32	Delhi	230.17	144.27	144.15	46.85	70.93
33	Jammu &Kashmir	225.24	162.93	25.30	199.62	6.12
34	Ladakh	1.90	3.56	0.43	-	0.07
35	Lakshadweep	-	-	-	-	-
36	Puducherry	56.00	33.17	46.75	28.07	8.32
Sub-total(UTs)		551.42	384.68	276.75	305.97	121.67
Total		42,530.33	30,617.02	30,507.34	33,981.55	16,367.11

S. No.	Name of the State/UT	Central Assistance Released *(₹ in crore)				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	3,465.39	918.79	2,417.09	2,464.92	5,561.60
2	Bihar	504.52	528.23	571.50	92.30	36.49
3	Chhattisgarh	419.12	724.64	689.95	389.13	645.60
4	Goa	9.35	9.82	36.95	7.98	5.30
5	Gujarat	4,069.44	1,863.33	3,029.14	4,099.44	2,381.51
6	Haryana	368.75	247.73	287.71	173.90	90.71
7	Himachal Pradesh	25.21	29.97	32.81	47.04	6.93
8	Jharkhand	419.46	331.12	535.15	258.32	19.29
9	Karnataka	728.79	752.59	1,089.87	533.48	873.72
10	Kerala	660.88	265.94	173.58	378.88	122.24
11	Madhya Pradesh	2,722.58	1,044.95	2,411.03	2,003.46	1,953.71
12	Maharashtra	3,283.65	2,191.97	3,689.51	3,380.40	2,760.73
13	Odisha	411.78	320.97	386.39	333.66	211.20
14	Punjab	181.61	188.08	506.41	255.88	280.12
15	Rajasthan	398.11	600.89	788.65	1,013.79	556.40
16	Tamil Nadu	1,408.78	1,992.30	1,575.24	1,578.91	532.66
17	Telangana	341.98	384.76	775.36	294.95	144.43
18	Uttar Pradesh	4,630.95	4,096.89	4,859.54	3,915.16	1,784.11
19	Uttarakhand	79.85	79.95	160.76	90.27	107.34
20	West Bengal	1,294.39	931.36	1,606.02	431.24	1,071.97
Sub-total(States)		25,424.60	17,504.25	25,622.66	21,743.11	19,146.07
21	Arunachal Pradesh	11.07	21.31	8.57	27.71	0.09
22	Assam	15.08	494.45	125.50	182.53	156.58
23	Manipur	12.19	65.09	99.94	0.14	98.45
24	Meghalaya	0.99	0.64	1.30	16.97	4.60
25	Mizoram	34.07	7.89	71.92	15.51	0.45
26	Nagaland	65.31	14.48	106.43	34.19	0.01
27	Sikkim	1.80	0.38	1.57	1.41	0.62
28	Tripura	150.99	166.45	233.95	63.44	53.66
Sub-total(NE States)		291.51	770.71	649.19	341.90	314.46
29	A&N Islands	0.05	0.17	0.46	1.06	0.03
30	Chandigarh	3.42	8.24	9.18	3.49	2.33
31	D&NH and D&D	27.88	35.89	45.55	27.91	27.42
32	Delhi	230.17	144.27	144.15	46.85	49.68
33	Jammu & Kashmir	34.22	99.78	131.54	44.37	5.40
34	Ladakh	1.79	-	0.43	4.44	0.07
35	Lakshadweep	-	-	-	-	-
36	Puducherry	15.45	51.09	37.10	17.61	6.80
Sub-total(UTs)		312.99	339.43	368.41	145.73	91.73
Total		26,029.10	18,614.39	26,640.26	22,230.73	19,552.25

*Inclusive of funds released against approved Central Assistance during preceding years

S. No.	Name of the State/UT	Financial Year-wise Central Assistance Utilized* (₹ in crore)				
		2018-19	2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	1,582.15	2,709.53	1,430.59	4,673.67	4,462.96
2	Bihar	223.03	365.12	472.14	670.41	448.04
3	Chhattisgarh	292.50	738.58	642.61	953.90	345.48
4	Goa	8.99	9.82	36.95	8.00	5.30
5	Gujarat	3,501.79	2,126.12	3,251.33	4,452.22	2,646.15
6	Haryana	191.40	187.04	287.71	368.14	128.14
7	Himachal Pradesh	15.10	46.49	20.14	51.38	36.11
8	Jharkhand	414.09	522.52	261.05	558.93	305.52
9	Karnataka	832.05	1,629.09	988.54	1,509.28	176.16
10	Kerala	142.15	739.34	301.47	278.29	375.13
11	Madhya Pradesh	2,237.97	2,636.38	1,993.90	3,267.00	2,168.09
12	Maharashtra	2,987.38	2,257.75	3,383.84	3,377.95	2,757.20
13	Odisha	381.53	397.98	340.69	374.48	378.75
14	Punjab	148.04	188.08	431.39	407.11	238.20
15	Rajasthan	470.98	557.58	788.65	857.94	608.81
16	Tamil Nadu	1,075.90	2,325.54	2,223.77	2,191.23	663.29
17	Telangana	1,462.69	384.76	775.36	294.95	144.43
18	Uttar Pradesh	2,042.80	4,716.95	2,817.19	7,586.76	3,119.22
19	Uttarakhand	80.45	142.38	111.15	109.75	142.90
20	West Bengal	1,506.36	1,395.00	895.88	1,419.15	493.78
Sub-total(States)		19,597.34	24,076.04	21,454.35	33,410.51	19,643.66
21	Arunachal Pradesh	0.06	21.50	7.53	56.45	0.09
22	Assam	8.42	337.07	65.03	668.57	230.08
23	Manipur	1.22	103.89	84.50	0.14	115.89
24	Meghalaya	0.99	4.40	1.20	7.92	9.04
25	Mizoram	5.74	73.56	30.62	15.51	67.93
26	Nagaland	0.27	81.35	34.98	30.06	67.81
27	Sikkim	0.18	0.38	1.57	1.49	0.62
28	Tripura	38.17	288.20	28.95	294.89	62.71
Sub-total(NE States)		55.05	910.33	254.39	1,075.03	554.16
29	A&N Islands	0.05	-	0.46	1.41	0.03
30	Chandigarh	3.42	8.24	9.18	3.49	2.33
31	D&NH and D&D	24.44	33.28	45.55	46.49	27.42
32	Delhi	230.17	144.27	144.15	46.85	49.68
33	Jammu & Kashmir	40.13	73.52	25.30	105.01	5.40
34	Ladakh	0.49	-	6.69	2.16	5.29
35	Lakshadweep	-	-	-	-	-
36	Puducherry	5.97	47.40	31.25	37.39	6.80
Sub-total(UTs)		304.68	306.70	262.58	242.80	96.95
Total		19,957.06	25,293.08	21,971.32	34,728.34	20,294.77

*Inclusive of funds utilized against released Central Assistance during preceding years